

IN THE COURT OF SH. ARUL VARMA, LD. CHIEF METROPOLITAN
MAGISTRATE, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.
FIR No. 199/2020
PS: DBG Road
State Vs. Santosh & Ors.

03.10.2020

Present: Sh. Rajeev Kamboj, Ld. APP for the State via Video Conferencing
through Cisco Webex.
Sh. Mahesh Kumar Jaiswal, Ld. Counsel for the applicant via
Video Conferencing through Cisco Webex.

This is an application already received through E-mail as moved on
behalf of applicant Ms. Sonia for release of Vehicle bearing no. DL-8SBJ-9208, on
superdari is pending for disposal.

On the last date of hearing, the IO had sought time to verify the
ownership of the said vehicle from the concerned Transport Authority.

Reply of IO has been received today through E-mail. As per the reply,
the ownership of the said vehicle has been verified from the concerned Transport
Authority and police has no objection if the said vehicle is ordered to be released in
favour of registered owner.

Considering the same, concerned SHO/IO is directed to release the
above-mentioned vehicle to the rightful owner after verification of ownership. IO/SHO
concerned is also directed to prepare a detailed panchnama of the above stated
vehicle and take photographs of the same in terms of directions given in the Judgment
of Hon'ble High Court of Delhi titled as "Manjeet Singh Vs. State". Panchnama
proceedings shall be conducted at the concerned Police Station. The panchnama and
the photographs shall be signed by the applicant, accused (if arrested), complainant
and the IO and the concerned SHO shall secure the presence of the aforesaid persons.

Thereafter, the above-said vehicle be released to the rightful owner
after proper verification and identity. The Panchnama and photographs shall be filed
in the Court with the charge-sheet as and when the same is filed.

Accordingly, application stands disposed off.

Copy of this order be uploaded on the District Courts website
forthwith. Copy of this order be sent to concerned IO/SHO for necessary intimation
via official email ID.

(Arul Varma)
CMM (Central), Delhi
03.10.2020

*I have received dasti copy
on dated - 03/10/2020.*

*Mahesh
Kumar
(ADV) 9/1559/12*